

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-84
ANSWERED ON-14/12/2022

SPEED LIMIT OF VEHICLES

84. DR. ANIL SUKHDEORAO BONDE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is planning to increase the maximum speed limit on the expressway to 140 kmph;
- (b) if so, the details thereof;
- (c) the existing maximum speed limit on National Highways, State Highways, two lane roads, city roads; and
- (d) whether Government is also planning to change the speed limits on above mentioned roads for seamless traffic movement?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 84 ANSWERED ON 14.12.2022 ASKED BY DR. ANIL SUKHDEORAO BONDE REGARDING **SPEED LIMIT OF VEHICLES**

(a), (b) and (d) No such proposal is under consideration.

(c) Ministry of Road Transport and Highways has published and fixed the maximum speed in respect of the class of motor vehicles, vide S.O. 1522 dated 06.04.2018, as specified in the table below:

Maximum speed per hour in kilometres on roads in India					
S. No.	Class of Motor Vehicles	Expressway with Access Control	4 lane and above divided carriageway (road with Median strips/Dividers)	Road within Municipal Limits	Other Roads
(1)	(2)	(3)	(4)	(5)	(6)
1.	Motor vehicles used for carriage of passengers comprising not more than eight seats in addition to the driver's seat (M1 category vehicles)	120	100	70	70
2.	Motor vehicles used for carriage of passengers comprising nine or more seats in addition to the driver's seat (M2 and M3 category Vehicles)	100	90	60	60
3.	More vehicles used for carriage of goods (All N category Vehicles)	80	80	60	60
4.	Motor Cycles	80*	80	60	60
5.	Quadricycle	-	60	50	50
6.	Three wheeled vehicles	-	50	50	50
*If permitted to ply on Expressway.					
